

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.483/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company Under Section		Balaji Marcom Pvt.LtdVs- Registrar of Companies, WB 252 (3)		
1.	Ms. Swapne	a chousey ?	For the Petitioners	Madwelchle 21/9/17
2	Ms Nami	rata Baser	ORDER	

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Heard. Admit.

Issue notice on the Registrar of Companies, West Bengal [RoC]. For his report. Report may be filed by 30/10/2017.

Registry is directed to issue notice and handover the notice to the petitioner for making effective service of notice on RoC. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 15/11/2017.

(Jinan K.R.)

Sdf-

Member (J)

Sdf-

(Vijai Pratap Singh) Member (J)